

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00003/2020

IN

ORIGINAL APPLICATION NOs.170/00765/2017

DATED THIS THE 6TH DAY OF MARCH 2020

HON'BLE SHRI CV. SANKAR, MEMBER(A)

K.Murugan,
S/o Kariberan,
Aged about 40 years,
Working as
Technician Grade-I, AC/CWS/AP
South Western Railway,
Mysuru South 570 008.
Residing at No.253,
12th Cross, 'A' Block,
Mahadevapura,
Mysuru-570 031

...Petitioner

(By Shri AR.Holla..... Advocate)

vs.

1.Shri Ajay Kumar Singh
General Manager,
South Western Railway,
Gadag Road, Hubli: 580 020

2.Sri Srinivasu
The Chief Workshop Manager,
South Western Railway,
Central Workshops
Mysuru South 570 008.

3.Sri S.Srinivasaraghavan,
The Workshop Personnel Officer,
(Deputy Chief Personnel Officer),
South Western Railway,
Central Workshops
Mysuru South 570 008.Respondents

(By Shri N.Amaresh, Railway Standing Counsel)

ORDER (ORAL)

HON'BLE SHRI CV. SANKAR, MEMBER(A)

Heard. Shri N.Amaresh, learned Counsel states that order of this Tribunal has been complied with. Contempt Petition is dismissed, but with liberty. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

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